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Title: Introduction of the Constitution (Amendment) Bill , 2011 (Amendment of Articles 15 And 16).

 $SHRI\ S.\ SEMMALAI\ (SALEM):\ Madam,\ I\ beg\ to\ move\ for\ leave\ to\ introduce\ a\ Bill\ further\ to\ amend\ the\ Constitution\ of\ India.$

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. SEMMALAI: Madam, I introduce the Bill.